

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S. GROWMORE WEALTH PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s. Growmore Wealth Private Limited
2.	Date of incorporation of corporate debtor	04/09/2020
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmadabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U67190GJ2020PTC116169
5.	Address of the registered office and principal office (if any) of corporate debtor	2 nd Floor, Karma, Jodhpur, Ahmadabad, Gujarat.
6.	Insolvency commencement date in respect of corporate debtor	21/06/2022 (Order received on 30/06/2022)
7.	Estimated date of closure of insolvency resolution process	27/12/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Shivkumar Madanlal Baser Registration No.: IBBI/IPA-001/IP-P-01263/2018-19/12064
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Shivkumar Madanlal Baser A-1001, Opera House, Near Agrasen Bhavan, Citylight Surat-395007 Email: shivmbaser@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Shivkumar Madanlal Baser D- 222, International Trade Centre (ITC), Majura Gate, Ring Road, Surat-395002 Email: ipshivbaser@gmail.com
11.	Last date for submission of claims	14/07/2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/home/downloads https://www.ibbi.gov.in/legal-framework/updated N.A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Growmore Wealth Private Limited on 21st June, 2022 (Order received on 30th June, 2022)



The creditors of **M/s. Growmore Wealth Private Limited** are hereby called upon to submit their claims with proof on or before Thursday, 14th July, 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Shiv Kumar Madanlal Baser
CA IP Shivkumar Madanlal Baser

IRP for M/s. Growmore Wealth Private Limited
D- 222 International trade center (ITC) Majura Gate,
Ring Road, Surat-395002

IBBI Registration No.: IBBI/PA-001/IP-P-01263/2018-19/12064

Email: ipshivbaser@gmail.com



Date: 01.07.2022

Place: Surat